

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/80/CHE/2021
Name of Petitioner : ARSEC (India) Ltd
& -Vs-
Name of Respondent : S A prem Kumar
Section : Sec 95(1) of IBC 2016

ORDER

Present: None for Petitioner.
Mr. Saibarath, Ld. Counsel for IRP.
Mr. Praveen, Ld. Counsel for Respondent.

Ld. Counsel for Respondent submits that additional counter has been filed, indicating the amount recovered based on the sales.

Hard copy be filed and copy be served on the Petitioner as well as IRP.

Rejoinder, if any, be filed by the Petitioner within two weeks from today.

List the Petition for hearing on **05.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**